

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.280/(MAH)/2017

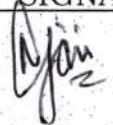
CORAM: Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017

NAME OF THE PARTIES: Shri Hirji Premchand Dedhia
V/s.
Ravi Gum Industries Ltd.

SECTION OF THE COMPANIES ACT: 241 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	NARENDRA L JAIN	Adv. for Petitioners	

ORDER

C.P. No. 280/241/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. The Learned Representative is directed to serve the other side.
3. Adjourned to **17th August, 2017.**

Sd/-

Ravikumar Duraisamy
Member (Technical)
Dated : 24.07.2017.

Sd/-

M.K. Shrawat
Member (Judicial)